



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat, Jammu/Srinagar

Notification,

Srinagar, the 20th August, 2019

SRO 501 .- Whereas, a vacancy from 13-Martselang Constituency, LAHDC, Leh has accrued due to resignation of Shri Jamyang Tsering Namgail, Chief Executive Councillor on 15-06-2019 who has been elected as Member of Parliament from 4-Ladakh Constituency;

Whereas, the Government has decided to conduct Bye-Election to the 13-Martselang Constituency LAHDC, Leh to elect a new Councillor in accordance with the provisions of the Ladakh Autonomous Hill Development Council Act, 1997

Now, therefore, in pursuance of rule 11 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Government hereby call upon 13-Martselang constituency to elect the member for the purpose of constituting the Ladakh Autonomous Hill Development Council, Leh.

By order of the Government of Jammu and Kashmir.

Asamphel

Commissioner/ Secretary to Government,
Ladakh Affairs Department

No.LA(A)/11/2018

Dated: 20 -08-2019

Copy to the :-

1. All Financial Commissioners
2. Joint Secretary, Department of J&K Affairs, Government of India, New Delhi.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government
5. Chief Electoral Officer, J&K Srinagar.
6. Secretary to Government, Law Justice & Parliamentary Affairs, J&K.
7. Divisional Commissioner Jammu/Kashmir.
8. Deputy Commissioner/CEO, LAHDC, Leh
9. Director Information, J&K Srinagar for information and necessary action.
10. General Manager, Government Press Srinagar for publication in Government Gazette.
11. OSD to Advisor (V).
12. OSD to Advisor (G).
13. OSD to Advisor (KS).
14. OSD to Advisor (F).
15. Private Secretary to Chief Secretary for information.
16. Private Secretary to CEC/Chairman, LAHDC, Leh.
17. Stock file.